

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1268  
ANSWERED ON 03/12/2024**

**CONSTRUCTION OF RURAL ROADS**

**1268. SHRI ANUP SANJAY DHOTRE:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any proposal from Akola (Maharashtra) to construct rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof; and**
- (b) the details of funds granted for repair and construction of rural roads in the Akola district during each of the last five years along with the time by which pending works are likely to be completed?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): The State of Maharashtra has already been sanctioned full entitlement under Pradhan Mantri Gram Sadak Yojana (PMGSY-I&II). The State has been allocated 6,550 Km road length under PMGSY-III and out of which, the road length of 6500 Km has already been sanctioned to the State. This also includes the sanctioning of 10 road works of 116.01 km length pertaining to Akola District of the State. Out of 116.01 km length, 110.51 km has already been constructed in the Akola District. The timeline for completion of PMGSY-III is till March 2025.**

**Central funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to State Governments and further, the funds are released at district and sub-district level by the State Governments. The release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the**

**State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. The details of Central fund released to the State of Maharashtra during last five years and current year, expenditure in Maharashtra under PMGSY are given below:-**

**(Rs. in crore)**

<b>Financial Year</b>	<b>Central fund released</b>	<b>Expenditure (including State share)</b>
<b>2019-20</b>	<b>150.00</b>	<b>207.12</b>
<b>2020-21</b>	<b>0.00</b>	<b>221.59</b>
<b>2021-22</b>	<b>0.00</b>	<b>376.73</b>
<b>2022-23</b>	<b>743.00</b>	<b>1074.02</b>
<b>2023-24</b>	<b>1110.80</b>	<b>1507.37</b>
<b>2024-25 (as on 28.11.2024)</b>	<b>234.21</b>	<b>645.91</b>

**The District-wise expenditure under various interventions of PMGSY may be accessed at the programme website [omms.nic.in](http://omms.nic.in)=>progress monitoring=>MPR1**

**Rural roads is a State subject. Maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds are to be provided by the State Government. Maintenance of roads beyond 5 years is also to be done by the State Government.**

**\*\*\*\*\***